

**HIGH COURT OF SIKKIM
GANGTOK**

No. 13/HCS/Judl.

Dated: 28/09/2022

NOTIFICATION

It is hereby notified for general information that during the ensuing Durga Puja and Laxmi Puja Vacation commencing from 10.10.2022 to 15.10.2022 and 24.10.2022, 28.10.2022 to 31.10.2022, urgent matters, if any, will be listed for hearing before the Hon'ble Senior Judge available in the station.

By Order.

Sd/-
(K. W. BHUTIA)
REGISTRAR GENERAL

Memo No. 6122-42/HCS/Judl.

Dated: 28/09/2022

Copy to:

1. The Registrar (Judicial Service) and Officer on Special Duty (OSD) to Hon'ble the Chief Justice.
2. The Central Project co-ordinator, eCourts Project, High Court of Sikkim.
3. The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice and the Deputy Registrar-cum-Private Secretary to Hon'ble the Chief Justice.
4. The Additional Registrar-cum-Principal Private Secretary to Hon'ble Judge.
5. The Deputy Registrar-cum-Private Secretary to Hon'ble Judge.
6. The Reader to Hon'ble the Chief Justice/Hon'ble Judges.
7. The Chief Secretary, Government of Sikkim, Gangtok.
8. The Advocate General, Office of the Advocate General, Gangtok.
9. The Additinal Advocate General, Office of the Advocate General, Gangtok.
10. The President, High Court Bar Association, Gangtok.
11. The President, Bar Association of Sikkim, (High Court & Subordinate Courts), Gangtok.
12. The President, Bar Association of Namchi, Sikkim.
13. The Deputy Solicitor General of India, Gangtok.
14. All Section In-charge, High Court of Sikkim.
15. The Computer Section, High Court of Sikkim for uploading in the website.
16. File.
17. Guard file.
18. Notice Board.


(JYOTI KHARKA)
REGISTRAR